engineer of the team subject to day-to-day inspection and control of the architects who designed the building. The engineers and architects are mostly young and enthusiastic and work closey together as a team.

Contracts are given on lump sum basis with adequate provision for profit after very careful and detailed costing of each building. Payments are made by stages without measurement and are more or less automatic and without delays. The contractors work honestly and efficiently and with the provision of adequate profits there is i no attempt at reduction of standards or specifications on the part of contractors. With the construction of more and more buildings and the acquiring of technical and other skills, the cost of buildings has been gradually reduced by about 10%. Contractors are required to make their own arrangements for purchase of building materials. Government, however, takes care to advise the trade on overall requirements of building materials year by year so that they can plan imports in advance. Importers are given assistance wherever required to ensure that building materials are available in sufficient quantities. Direct imports are also undertaken in respect of any items which are not likely to be available through private importers.

The techniques of construction are all known to our architects and engineers. Given the same facilities of funds and building materials, we in this country could do equally well, if not better.

*346. [Transferred to the 13th September, 1965.]

GOVERNMENT PRESS TECHNICAL EMPLOYEES

- ♦347. SHRI D. THENGARI; Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that a com- j mittee was set up to go into the work-! ing conditions and pay-scales of the I

various (Technical) employees working in the Government of India presses;

to Questions

- (b) if so, whether the report has been submitted; and
- (c) when the recommendations will be implemented?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) A Committee was set up to review the classification of the posts of industrial workers in the Government of India Presses into the categories of unskilled, semiskilled. skilled, highly skilled and supervisory and for the purpose of such review, to examine the qualifications and the field of recruitment/promotion laid down for each particular post and to suggest modification therein.

- (b) Yes.
- (c) The recommendations of the Committee are being examined.

SURVEY OF POWER REQUIREMENTS OF PUNJAB

- *348. SHRI SURJIT SINGH ATWAL: Will the Minister of IRRIGATION AND POWER be pleased to state;
- (a) whether the Central Water and Power Commission has conducted any survey of power requirements and programme for power generation in the State of Punjab; and
- (b) if so, the steps proposed to be taken to meet the gap between availability and requirements in the Fourth Plan?

THE MINISTER OF IRRIGATION AND POWER (Dr. K. L. RAO): (a) Yes, Sir.

(b) A statement giving the requisite information is laid on the Table of the House.

STATEMENT

Survey of Power requirements of Punjab

(b) The following steps have been taken to meet the gap between the

availability of power and its requirements in the Punjab during the Fourth Plan:

- (i) It is proposed to establish a large thermal power station at Badarpur (Delhi) with an initial capacity of 3x120 MW. Some of this power will be utilised to meet the additional load demands of this State
- (ii) After the power programme of Fourth Plan is finalised, further steps will be taken to make up the shortage of power in Punjab.

FAVOIDANCE OF DOUBLE TAXATION BETWEEN INDIA AND FRANCE

•171. Shri NIRANJAN SINGH: Will the Minister of Finance be pleased to state whether agreement has been reached for avoidance of double taxation between the Governments of India and France and whether the balance of trade which was unfavourable to India has since improved?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): No agreement has so far been concluded between the Governments of India and France for the avoidance of double taxation of income. The balance of trade between India and France continues to be unfavourable but at a lower level.

श्चन्तराज्य बहद्देशीय नर्मदा परियोजना

*349. श्री गुरुदेव गुप्त : क्या सिचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) अन्तर्राज्य बहुदेशीय नर्मदा परियोजना को कार्यरूप में परिणत करने के बारे में क्या स्थिति है ; और

TTransierrea irom ine zitn August, |[] English translation. 1965.

(ख) क्या मध्य प्रदेश, महाराष्ट्र ग्रौर गुजरात की सरकारों का इस सम्बन्ध में कोई समझौता हो गया है ?

[INTER-STATE MULTI-PURPOSE NARBADA PROJECT

- *349. SHRI GURUDEV GUPTA: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) what is the position with regard to the implementation of Inter-State Multi-purpose Narbada Project; and
- (b) whether the Governments of Madhya Pradesh, Maharashtra and Gujarat have arrived at an agreement in this regard?]

सिंचाई तथा विद्युत् मंत्री (डा॰ को॰ एल॰ राव) : (क) समिति ने ग्रपनी रिपोर्ट ग्रभी प्रस्तुत नहीं की है। ग्रामा है कि यह रिपोर्ट मीध्र ही प्रस्तुत कर दी जाएगी।

(ख) जी, नहीं ।

f [THE MINISTER OP IRRIGATION AND POWER (DR. K. L. RAO): (a) The Committee has not yet submitted its report. It is likely to be submitted soon.

(b) No; Sir.]

L.I.C. SENIOR SERVICE COMMITTEE

- *350. SHRIMATI SHAKUNTALA PARANJPYE: Will the Minister of FINANCE be pleased to state:
- (a) whether Government propose to lay on the Tabl_e of the House a copy of the report of the Senior Service Committee, known as Lall Committee, appointed for fixing the seniority and the grades of Officers of the Life Insurance Corporation; and